

वित्त मंत्री (श्री य० ब० चव्हाण) (क) बैंक जमाकर्ताओं का वर्गीकरण इस प्रकार नहीं करत है जैसा कि प्रश्न में मान लिया गया है। बिहार में राष्ट्रीय-कृत बैंकों में मिनटम्बर 1970 के अन्त में ₹5 करोड़ रुपये जमा थे।

(ख) ऋणकर्ताओं का वर्गीकरण भी इस प्रकार नहीं किया जाता जैसा कि प्रश्न में पूछा गया है। फिर भी कृषि लघु उद्योग खुदरा व्यापारी मजदूर परिवहन पेशेवर और ग्राम-नियोजित व्यक्ति, छोटे व्यवसाय शोधका के अन्तर्गत और शिक्षा के प्रयोजना के लिये बिहार में 14 राष्ट्रीयकृत बैंकों द्वारा किये गये ऋणों की बकाया रकम दिसम्बर 1970 के अन्त में ₹98 करोड़ रुपये थी।

†[THE MINISTER OF FINANCE/वित्त मंत्री (SHRI Y B CHAVAN) (a) Depositors are not classified by the banks in the manner assumed in the question. Deposits with the offices of the nationalised banks in Bihar were of the order of Rs 85 crores as at the end of September 1970.]

(b) Borrowers also are not categorised in the manner indicated in the question. However, the outstanding amount of advances by the 14 nationalised banks in Bihar under the heads, agriculture, small scale industry, retail traders, road transport, professional and self-employed persons, small business and for purposes of education amounted to about Rs 98 crores at the end of December, 1970.]

AIR INDIA PASSENGERS ON ATLANTIC ROUTES

732 SHRI M ASAD MADANI Will the Minister of TOURISM AND CIVIL AVIATION/पर्यटन और नागर विमानन मंत्री be pleased to state

(a) whether there is any annual average fixed for carrying passengers on the Atlantic routes by Air-India,

(b) whether Air-India has entered into any agreement with the B O A C to pay compensation to the latter for every passenger carried by the Jumbo jets operated by Air India in excess of the annual average number of passengers booked on the 707 Boeings, and

(c) if so, what is the annual average fixed?

THE MINISTER OF TOURISM AND CIVIL AVIATION/पर्यटन और नागर विमानन मंत्री (DR KARAN SINGH) (a) and (c) No, Sir

(b) Air-India has concluded a commercial agreement with B O A C in regard to its Boeing 747 operations on the London—New York sector

CHARTERED FLIGHTS BY AIR-INDIA ON INTERNATIONAL ROUTES

733 SHRI M ASAD MADANI Will the Minister of TOURISM AND CIVIL AVIATION/पर्यटन और नागर विमानन मंत्री be pleased to state

(a) whether it is a fact that Air-India is going to float a new company to operate chartered flights on international routes and

(b) if so what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION/पर्यटन और नागर विमानन मंत्री (DR KARAN SINGH) (a) and (b) Air-India propose to set up a company for air charter work

APPOINTMENT OF COMPANY SECRETARIES

734 SHRI B C PATTANAYAK Will the Minister of COMPANY AFFAIRS/कम्पनी कार्य मंत्री be pleased to state

(a) whether it is a fact that Government have under consideration a proposal to make it obligatory for companies to appoint Secretaries,

(b) if so what are the categories of companies where the proposal will be given effect to and what qualifications are proposed to be prescribed for appointment of such Secretaries, and

(c) whether Government propose to exempt certain categories of companies from the obligation of appointing Secretaries?

†[] English translation.